NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/94/CAA/2017

NAME OF THE TRANSFEROR

: DALMIA CEMENT (BHARAT) LTD & ADHUNIK

CEMENT LTD

NAME OF THE TRANSFERRE

: ADHUNIK MSP CEMENT ASAM LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

1. P.H. Arvindh Pandian, for Applicant)
Sr. Advante
for Vishnu Mohan

Transferse to.

ORDER

Mr. P.H. Arvindh Pandian, Counsel for Applicant/Transferee present and made his submission. Order is reserved.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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